COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 273 OF 2017 & IA NO. 439 OF 2017

Dated: 14th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Mangalam Cement Limited Vs. Rajasthan Renewable Energy Corpn. Ltd & Anr.			 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. P. N. Bhandari	
Counsel for the Respondent(s)	:	Ms. Susan Mathew for R-1	
		Mr. R. K. Mehta Ms. Himanshi Andley for R-2	

<u>ORDER</u>

Learned counsel for the State Commission states that the State Commission does not wish to file any reply.

List the application for stay for hearing on 07.02.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/tpd